

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 234 OF 2017

Dated : 4th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**Jaiprakash Power Ventures Limited ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashotosh Jain

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on
04.11.2019.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj